

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

OA No. 060/00580/2014

Date of decision- 16.09.2015.

**CORAM: HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)
HON'BLE DR. BRAHM A. AGRAWAL, MEMBER (J)**

R.N. Dhir, Vill. Handesra, Teh. Derabassi, Distt. Mohali, Punjab.

...APPLICANT

BY ADVOCATE : None

VERSUS

1. Union of India through Secretary, to Govt. Of India, Ministry of Finance, Department of Revenue, New Delhi.
2. Chairman, Central Board of Excise and Customs, Department of Revenue, Ministry of Finance, New Delhi.
3. Chairman, Union Public Service Commission, New Delhi.
4. The Commissioner, Central Excise Commissionerate F. Block, Rishi Nagar, Ludhiana.

...RESPONDENTS

BY ADVOCATE: Sh. Sanjay Goyal, counsel for respondent no. 1, 2 & 4.
Sh. B.B. Sharma, counsel for respondent no. 3.

ORDER (ORAL)

HON'BLE MR. UDAY KUMAR, MEMBER (A):-

1. Today, this case has been called up second time after giving one pass-over and exhausting the cause list for the day, but none is present on behalf of applicant. The same was the position even on the earlier dates i.e. 12.08.2015 & 06.07.2015.
2. In view of the above, it seems that applicant has lost interest in pursuing his case. Therefore, the O.A is dismissed in default for non-prosecution.

Uday Kumar Varma
(UDAY KUMAR VARMA)
MEMBER (A)

B. A. Agrawal
(DR. BRAHM A. AGRAWAL)
MEMBER (J)

Dated: 16.09.2015.

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